NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/586/(IB)/2017

NAME OF THE PETITIONER(S)

: NATIONAL SKILL DEVELOPMENT CORPORATION

NAME OF THE RESPONDENT(S)

: EVERONN SKILL DEVELOPMENT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M/s. Dheeraj Mani Corposente Legal Padmus

Respondent
Rehtmul Humy
Ullews Kumal, Adv.

For A/S. Dheugi Min.

ORDER

Counsel for petitioner present. Counsel for respondent present. Representative of the Office of Official Liquidator present. Counsel for respondent prayed time for obtaining the status regarding the appointment of Official Liquidator in this matter and subsequent stay passed by the Hon'ble High Court of Madras in CP 275/2013. Time extended at request of both the counsel. Put up on 14.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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